

Sixteenth Lok Sabha

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Title: Introduction and passing of the Appropriation (No. 3) Bill, 2018.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year, 2017-18.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year, 2017-18.”

The motion was adopted.

SHRI ARUN JAITLEY: I introduce ** the Bill. ... (*Interruptions*)

I beg to move:

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2017-18, be taken into consideration. ”

HON. SPEAKER: The question is:

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2017-18, be taken into consideration. ”

The motion was adopted.

HON. SPEAKER: The House will take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 and 3 stand part of the Bill”

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

*Clause 1, the Enacting Formula and the Long Title were
added to the Bill.*

SHRI ARUN JAITLEY: I beg to move:

“That the Bill be passed.”

HON. SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again on Thursday, the 15th March, 2018 at 11 a.m.

12 38 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Thursday,

March 15, 2018/Phalgun 24, 1939(Saka)

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

** Introduced with the recommendation of the President

* Moved with the recommendation of the President.

** Introduced with the recommendation of the President